Public Announcement

FOR THE ATTENTION OF THE SHAREHOLDERS OF

Hitech Entertainment Limited

(Registered Office: No. 4, BSEL Tech Park, Plot No: 39/5 & 39/5A, Sector 30-A,
Vashi, Navi Mumbai-400 075, Maharashtra)
Tel. (022) 2055 0213 Fax: (022) 2527 6184

This Public Announcement ("PA") is being issued by Khandwala Securities Limited "KSL" or the "Manager to the Offer", on behalf of, **Mr. Pradeep Suseela Viswambharan,** aged 36 years, residing at E-8, Prashant, Devaswom Lane, Kesavadasapurm, Trivandrum-695004, Kerala for the purpose of the open offer (hereinafter referred to as the "Acquirer") to the fully paid Equity Shareholders of M/s. Hitech Entertainment Limited (herein after referred to as "HEL" or the "Company" or the "Target Company"), pursuant to provisions of Regulations 10, 11(1) and 12 and in compliance with the Securities & Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 (hereinafter referred to as "Regulations") and subsequent amendments thereto. The Acquirer accepts responsibility for the information contained in the Public Announcement. The PA to the letter of offer was issued on Thursday, 23rd March 2006 in The Free Press Journal, Mumbai (English), Prathakal (Hindi) and Navshakti (Marathi) in the aforesaid newspapers.

Sr. No.	Particulars	Remarks
1.	Name of the Target Company	**M/s. Hitech Entertainment Limited**
2.	Name of Acquirer(s) including PAC's.	**Mr. Pradeep Suseela Viswambharan**
3.	Name of Manager to the offer	**M/s. Khandwala Securities Limited**
4.	Name of the Registrar to the offer	**M/s. Sharex Dynamic (India) Pvt. Ltd.**
5.	Offer Details: a. Date of Opening of the offer: b. Date of Closure of the offer:	 8th May 2006 27th May 2006

6. Details of the acquisition:

Sr. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 51/- per share		Rs. 51/- per share	
2.	Shareholding of Acquirer (No. & %) before MOU / PA	Nil		Nil	
3.	Shares acquired by way of MOU or market purchases (No & %)	11,63,526 (24.85%)		11,63,526 (24.85%)	
4.	Shares acquired in the open offer (No. & %)	9,36,300 (20.00%)		2,35,934 (5.04%)	
5.	Size of the open offer (No. of shares multiplied by the offer price per shares)	9,36,300*Rs. 51/- per share aggregating Rs. 4,77,51,300/- (Rupees Four Crore Seventy Seven Lakhs Fifty One Thousand Three Hundred only)		2,35,934*Rs. 51/- per share aggregating Rs. 1,20,32,634/- (Rupees One Crore Twenty Lakhs Thirty Two Thousand Six Hundred Thirty Four only)	
6.	Shares acquired after PA but before 7 working days prior to closure date, if any (No. & %) 6.1 Price of the shares acquired 6.2 No. of shares acquired 6.3 % of shares acquired	Nil		Nil	
7.	Post offer shareholding of acquirers (No. & %) (2+3+4+6)	20,99,826 (44.85%)		13,99,460 (29.89%)	
8.	Pre & Post offer shareholding of Public (No & %)	**Pre offer**	**Post offer**	**Pre offer**	**Post offer**
		20,67,447 (44.16%)	25,81,674 (55.15%)	20,67,447 (44.16%)	32,82,040 (70.11%)

7. Amount deposited in the escrow account will be utilized fully. Total number of shares received under open offer is less than offered to the public; hence, shares offered would be acquired fully.
8. Payment of interest: No interest is payable as the open offer is completed as per schedule.
9. Status of investor complaints received: **No Investor Complaints received till now.**

All future correspondence, if any, should be addressed to the Manager / Registrar to the Offer at the following addresses:

Issued by:
Manager to the Offer
Khandwala Securities Limited
Contact: Mr. Sameer V. Upadhyay,
Vikas Building, Ground Floor,
Green Street, Fort, Mumbai 400 023
Tel.: (022) 22642300
Fax: (022) 22615172
Email: hel@kslindia.com

Registrar to the Offer
Sharex Dynamic (India) Pvt. Ltd.,
Contact: Mr. T. Shashi Kumar
Unit-1, Luthra Industrial Premises,
Andheri Kurla Road, Safed Pool,
Sakinaka, Andheri East, Mumbai 400 072
Tel: (022) 2851 5606
Fax: (022) 2851 2885
Email: sharexindia@vsnl.com

IMAGEADS

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